

SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PRIVATE LIMITED

List of Stakeholders as on 07.03.2022

A. Financial Creditors (Secured)

S. No.	Name	Address	Claim Submitted (Rs.)	Claim Admitted (Rs.)	Amount Rejected	Security
1	Punjab National Bank (PNB)	7, Bhikaji Cama Place, Avenue, Delhi-110066 Email ID: zs8343@pnb.co.in	171,00,10,176	171,00,10,176	NIL	Refer Note 1

B. Operational Creditors*

S. No.	Name	Address	Claim Submitted (Rs.)	Claim Admitted (Rs.)	Amount Rejected	Security
1	Oil and Natural Gas Corporation Ltd. (ONGC)	104, ST, Ankleshwar Asset, Dist. – Bharuch, Gujarat – 393010 Email ID: kabilan_at@ongc.co.in	12,38,22,879	12,38,22,879	NIL	N.A

C. Shareholders

S. No.	Name	Address	Claim Submitted (Rs.)	Claim Admitted (Rs.)	Amount Rejected	Email ID
1	Mr. Sabbineni Surendra	Road No. 29, Jubilee Hills, Hyderabad-500033	23,21,650	23,21,650	NIL	cplsurendra@gmail.com

Notes:

1. First Charge on Fixed Assets and Current Assets of the Siddhi Vinayak Power Generation & Distributors Private Limited (SVPGDPL) including equitable mortgage of project land measuring 4.04 acres owned by the promoter situated opposite to Sunrise Factory near Rama Paper Staff Colony, Tena Road, Surat situated in RS No.27/1/A,B,C,D in Block No.47,48,49 & 50, Village tena, Taluka Olpad, District Surat (Gujarat).

First Charge on Plant & Machinery and other assets of company situated opposite to Sunrise Factory near Rama Paper Staff Colony, Tena Road, Surat situated in RS No.27/1/A,B,C,D in Block No.47,48,49 & 50, Village tena, Taluka Olpad, District Surat (Gujarat).

2. ONGC's Claim of Rs.12.38 Crore is admitted by the Liquidator after examining the Proof of Claim. ONGC submitted its Proof of Claim and supporting documents vide its mail dated 23rd August, 2021, pursuant to the order of Hon'ble NCLT dated 13th August, 2021 giving direction to the Liquidator to admit the claim on merits.
3. To broadbase the composition of the stakeholders consultation Committee (SCC), one representative from the shareholders was included in the SCC.
4. Hon'ble NCLT vide order dated 07.03.2022 has allowed the modification of list of stakeholders thereby including one representative of the Operational Creditor and one of the Shareholder.
5. A small repayment of Rs. 26,31,000 was made to Secured Financial Creditor from the amount realized from a debtor of SVPGDPL.